NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 246/(MAH)/2017 MA No.12/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Curloss Opportunistic SP & Anr.

V/s

Sharon Bio-Medicine Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Me. DHANANTRY RUMAR

alw Me. ANUSH MATHRAR

PLS LYRIL AMARCHANO MANGALOAS

ADVOLATES FOR APPLICANT

ORDER

MA 12/2018 in CP 246/I&BP/NCLT/MB/MAH/2017

For the Counsel appearing on behalf of the professional has mentioned to carry out some changes for curation of the defects in the application No.12/2018 already filed, the applicant is hereby permitted to carry the same and file rectified application by next date of hearing.

List this matter on 15.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)